

**IN THE HIGH COURT OF JHARKHAND AT RANCHI**

Cont. Case (Civil) No. 557 of 2020

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Pradyuman Kumar. ... ..Petitioner

**-Versus-**

The State of Jharkhand & Anr. ... ..Opp. Parties

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**CORAM: THE HON'BLE MR. JUSTICE DR. S.N.PATHAK**

**(Through: Video Conferencing)**

For the Petitioner : xxx  
For the Opp. Parties : xxx  
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**03/ 23.04.2021**

In view of the resolution as contained in reference No. 1165-1201/2021 dated 18.04.2021 passed by the Jharkhand State Bar Council, nobody appears for the parties.

In pursuant to the order dated 26.02.2021 no show-cause has been filed.

However, three weeks' time is allowed for filing the same.

Put up this case after three weeks.

**[Dr. S.N.Pathak,J]**

P.K.S.